GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2465 ANSWERED ON:27.08.2012 NH Bhadana Shri Avtar Singh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the allocation of funds has been made for widening and carpeting of roads constructed along with canals passing through the State out of the package given by the Union Government to the State Government of Uttar Pradesh for development of the State;
- (b) if so, whether the proposal regarding widening and carpeting of upper Ganga canal road from Muradnagar to Haridwar via Mangalore to Roorkee of NH 58 has been included in the plan/package as this route is also used by Kanwariyas during the month of Shravan:
- (c) if so, the details thereof;
- (d) whether the traffic is likely to decongest on NH 58 from Muradnagar to Haridwar and it will be convenient for light vehicles to reach their destination through canal road; and
- (e) if so, the action proposed to be taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (e): This Ministry is primarily responsible for the development and maintenance of National Highways in the country. Development and maintenance of roads, other than National Highways, rests with respective State Governments. Upper Ganga Canal road is not a National Highway. As such, this road comes under the purview of the State Government.